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Title : Introduction of Tailoring Workers (Welfare) Bill, 2006.

SHRI P. KARUNAKARAN (KASARGOD): Sir, I beg to move for leave to introduce a Bill to provide for certain welfare measures for tailoring workers and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for certain welfare measures for tailoring workers and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI P. KARUNAKARAN : Sir, I introduce** the Bill.

MR. DEPUTY-SPEAKER: Shri Anandrao Vithoba Adsul -- not present

Shri Bachi Singh Rawat.

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** Introduced with the Recommendation of the President